

DISTRICT & SESSIONS COURT, PUNE

Subject : Correction in Annexure 'A'
of office Order No. B-16/48/2021
dtd 20.07.2021, in respect of
Civil & Criminal Court, Saswad.

CORRIGENDUM

The Office Order referred above is modified as under, so far as
Civil & Criminal Court at Saswad, is concerned :

SASWAD
(CJD & JMFC SASWAD)

Sr. No.	Name of the Judicial Officer	Date of working	Assignment.
1)	Shri. N. H. Tikhe, C.J.J.D.and J.M.F.C., Saswad.	22-07-2021 26-07-2021 28-07-2021 30-07-2021	To be incharge of own Court and in charge of Court of (i)- Jt. Civil Judge, J.D. and J.M.F.C. Saswad. (ii) 2 nd Jt. Civil Judge, J.D. and J.M.F.C. Saswad (Vacant).
2)	Smt. D. M. Patil, Jt. Civil Judge, J.D. and J.M.F.C., Saswad	23-07-2021 27-07-2021 29-07-2021 31-07-2021	To be incharge of own Court and in charge of Court of (i)- Civil Judge, J.D. and J.M.F.C. Saswad. (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad (Vacant).

Rest of the Office Order shall remain the same.

Inform all the concerned accordingly.

Pune.
Dated: 22nd July, 2021.

Sd/-xxx
(Sanjay A. Deshmukh)
Principal District & Sessions Judge,
Pune.

Forwarded with compliments to all the Judicial Officers in Pune
Judicial District, for information and necessary action.

No. B-16(ii)/ 48-A /2021,
District & Sessions Court, Pune.
Date: 22-07-2021.

By Order,


Registrar,

District & Sessions Court, Pune.

Copy for information and doing the needful to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
(to inform all the concerned Government Offices in
Pune Judicial District),
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune,
- (v) The Presidents/Secretaries, all Taluka Bar
Associations in Pune District,
- (vi) All the Heads of the Branches, District Court, Pune.